

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1189
TO BE ANSWERED ON JULY 31, 2023**

WOMEN ENTREPRENEURS IN WASTE MANAGEMENT SECTOR

NO. 1189. SHRI MASTHAN RAO BEEDA:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the efforts being made by Government to encourage women entrepreneurs in waste management sector under the Swachh Bharat Mission-Urban (SBM – U 2.0) launched to make cities waste free;
- (b) the objective of launching the national capacity building model for waste free cities under SBM – U 2.0; and
- (c) the details of the measures being adopted to make the cities in Andhra Pradesh waste free?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) : Under SBM-U 2.0 Operational Guidelines, provisions have been made for women empowerment and to bring “Equity and Inclusion” by bringing citizens, including women and homemakers, to the centre of the Mission, by actively engaging them and promoting women leadership in various phases of sanitation and waste management, from planning to Operation & Maintenance.
- (b) To sustain the progress achieved so far in urban sanitation and waste management and to further advance the vision of the SBM – U 2.0, National Capacity Building Framework for Garbage Free Cities has been launched by MoHUA on 3rd March, 2022. The framework proposes a comprehensive approach for capacity building in urban sanitation and solid waste management sectors.
- (c) Sanitation is a State subject under 7th schedule of the constitution. Hence, it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. However, Ministry of Housing and Urban Affairs (MoHUA) has been facilitating by providing additional financial and technical support. SBM is being implemented uniformly in all States and ULBs including Andhra Pradesh to attain 100% scientific processing of municipal solid waste by promoting source segregation of waste, capacity building initiatives, IEC and behavioural change campaigns and creating necessary infrastructure for filling gaps in waste processing capacities.

States/Union Territories prepare and submit the City Solid Waste Action Plan (CSWAP) for management of fresh solid waste and remediation of existing legacy waste dumpsites to claim funds under SBM-U 2.0.

The State of Andhra Pradesh has been allocated ₹571.33 crore and ₹1413.30 crore as central assistance under SBM (U) and SBM (U) 2.0 respectively.
